

OA 714/05
Dated 5.12.2006

Shri S.K.Dixit, ld. counsel for the applicant
Shri P.N.Kumar, ld. ASC for the respondents.

O R D E R [ORAL]

The ld. counsel for the applicant submits that he be permitted to withdraw this application since the reliefs as sought has already been granted by the respondents. Shri P.N.Kumar, ld. ASC has no objection.

2. The O.A. is, therefore, disposed of as withdrawn.

[S.N.P.N.Sinha]M[A]

mps.


[P.K.Sinha]JVC